

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:169
ANSWERED ON:13.03.2012
PLAN FOR COMMONWEALTH GAMES FLATS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any plan has been finalized for selling the Commonwealth Games Village flats that were built for the Commonwealth Games;
- (b) if so, the details thereof;
- (c) whether the electrical and other appliances provided in the village flats during the games are also proposed to be transferred to the buyers alongwith the flats; and
- (d) if not, the usage/disposal plan of such appliances?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Delhi Development Authority (DDA) has informed that a total of 1168 flats were constructed at Commonwealth Games, 2010 Village Complex. Out of these, 711 is the share of DDA. DDA has also informed that to get an idea of prevailing market rates, around 110 flats of all categories would be put to auction through sealed bidding process and that a number of requests have been received from Central Government/State Governments/Public Sector Undertakings (PSUs) etc. for allotment of these flats to them and, therefore, a decision has been taken to allot the flats of Commonwealth Games 2010 Village to the Central Government/State Governments, their subordinate departments and PSUs.

(c) & (d): DDA has further informed that all appliances except the loose furniture/furnishing items shall be transferred to the buyers.